

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 191 OF 2019 IN
DFR NO. 526 OF 2019**

Dated: 22nd February, 2019

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd.

Versus

**Central Electricity Regulatory Commission
& Anr.**

...Appellant(s)

...Respondent(s)

ORDER

The Bench could not assemble today.

List the matter on **06.03.2019.**

Court Master/PS